

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. C.P.(CAA)/315/2023

In

C.A.(CAA)/240(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: NKJA Mining Private Limited

Appearance:

For the Petitioner: Adv. Hemant Sethi

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

C.P.(CAA)/315/2023

Clarification is sought regarding modified scheme for which resolution passed on 04.10.2023. Ld. Counsel for the Petitioner undertook to file the clarification by way of additional affidavit.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)